GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

RAJYA SABHA UNSTARRED QUESTION NO. 537 TO BE ANSWERED ON 04.12.2025

Implementation status of climate change projects

537. MS. SWATI MALIWAL:

Will the Minister of Environment, Forest and Climate Change be pleased to state:

- (a) the details of projects approved under various Central Government funding mechanisms for climate change mitigation and adaptation, during the last five years, State/UT-wise, including project names, implementing agencies and approval dates;
- (b) the funds allocated, released, and utilised for each of these projects, year-wise and State/UT-wise:
- (c) the details of climate change-related projects approved for Delhi during this period, their current status, and the details of outcomes or evaluations conducted, if any; and
- (d) the number of such projects pending along with the timeline for their approval, if any?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI KIRTI VARDHAN SINGH)

(a) and (b) India's climate actions cut across various sectors of its economy and are embedded in respective sectoral schemes of various Central Ministries and States for which allocations are made in the annual budget based on the projected requirements from time to time.

The National Action Plan on Climate Change (NAPCC) provides overarching framework for all climate actions and comprises of nine missions in specific areas of solar energy, enhanced energy efficiency, sustainable habitat, water, climate change and human health, Himalayan ecosystems, Green India, sustainable agriculture and strategic knowledge for climate change.

The Government has also launched many schemes and programs to scale up India's action on both, adaptation and mitigation. Appropriate measures are being taken under these schemes and programs across many sectors including water, agriculture, forest, energy and enterprise, sustainability mobility and housing, waste management, circular economy, and resource efficiency, etc.

All missions under NAPCC and the climate actions of States and UTs are institutionalised and implemented under the relevant schemes and programmes, towards which the funds are allocated by the respective central ministries/ departments, as a part of the annual budgetary allocations. Therefore, no separate budget exercise is envisaged.

(c) and (d): Projects are sanctioned based on proposals received from the States/UTs. As per information provided by the Government of National Capital Territory (NCT) of Delhi, during the period under reference, no climate change—related proposals were received in the Ministry of Environment Forest and Climate Change and accordingly, no projects were sanctioned. It is further informed that no such proposals are presently pending for approval.
